NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. **46/2007** CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

Dilip Timblo

Vs.

M/s. Hardesh Ore Pvt. Ltd.& ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	the second s			the second se

1.	Mr.	JOSEPH	KODIANTH	HARA, Gr. A	ton?	Aund
2.	pur.	ERRIC	CORREIA CORREIA	, Ach.	peline	2 Alfren
3.	141.1	VUDE	er corma)		
4.	Ms.	Gunda	tt Mallaya faizullast	, Aque.	- R.2	
5.	Mr.	Abcezar	faigullast	roy, Adv.	- R.2	
6.	M8. 1	Neha Mo	rlik, Adv	- R, 1	, 4, 5 . 1	Yeha
7.	Ms. N	lalaviha	Prasad A	NON ORDER		alanha

Both the parties are present. It is brought to the notice of the bench that in CA No. 47/2015 transfer application was filed. The Tribunal was pleased to transfer the case before this bench to be heard by the Chief Justice M. M. Kumar, Hon'ble President NCLT vide order dated 19.07.2016. Further vide orders dated 22.07.2016 this Tribunal directed CP's 46/2007,7/111/2012 & 8/111/2012 to be listed alongwith CP 87/2006. Post all the above CP's and the matter is adjourned to 29th September 2016.

UT (R.VARADHARADAI (R. VARDHARAJAN) MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

26th August, 2016 A.K. Arora